NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	UNAL, HELD ON 23/11/2017 AT 10.30 A	M
PRESENT: SHRI K. ANAN SHRI. S. VIJAN	THA PADMANABHA SWAMY, MEME YARAGHAVAN, MEMBER-TECHNICA	BER-JUDICIAL AL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/41/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 10 others	
NAME OF THE RESPONDENT(S)	: Genav Extrusions Ltd & 6 Ors	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATUR
	REPRESENTATION BY WHOM	
· R. Sham karnavaya nom Sr. Adv. for P. Giridhman Dominic S. David	Commed for RI	018
Rahul Balaji Vishnu Mohan	Count for R2-1-24	KI.
P. Fl-Azundh Pandia Sl. Adv. Jor Szicharan Rangaraja Athibem Vijay A.V	Cauncel for	Athiber

ORDER

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-sel

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